

HIGH COURT OF JUDICATURE AT PATNA

NOTICE FOR OPENING OF BIDS

In continuation of this court's notice dated 30.08.2024 (**Tender Notice – 01/2024-25 (A.D. GENERAL)**), it is informed to all the bidders who have submitted bids against aforesaid **Tender Notice – 01/2024-25 (A.D. GENERAL)** dated 30.08.2024, that the date for bid opening is fixed on 04.10.2024 at 11:30 AM. It is further informed that in case of non-participation of bidders on the fixed date i.e. 04.10.2024, Patna High Court will have full discretion to proceed further with opening of bids received.

All the participants/ their representatives are to ensure their presence on the aforesaid date in the Chamber of Ld. Registrar (Vigilance), Patna High Court.

Patna: 28.09.2024


Registrar General
Patna High Court, Patna